

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:680

ANSWERED ON:24.07.2003

RESERVATION ON ECONOMIC CRITERIA

AJAY CHAKRABORTY;CHANDRA NATH SINGH;GADDE RAMAMOCHAN;M.V.V.S MURTHI;SADASHIVRAO DADOBA MANDLIK

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government are considering a proposal to introduce reservation based on economic criteria for all sections of society not covered so far by any quota;
- (b) if so, the details in this regard;
- (c) whether the Government have constituted any committee or propose to bring any legislation in this regard;
- (d) if so, the details thereof; and
- (e) the time by which a final decision is likely to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

(a) Yes, Sir.

(b) to (e) The Government of India has already initiated action for setting up a Commission to study and recommend reservation for the economically backward classes not covered by the present reservation policy. The concerned Ministries/Departments including Department of Legal Affairs of the Government of India are being consulted in the matter.